

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/9673 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Hailakandi

Dated Guwahati, the 21st September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. JHD/II/2023/14, dated 01.09.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Priyanka Saikia, Judicial Magistrate First Class, Hailakandi, has been allowed to avail LTC for the block period of 2022-2025, to travel to Agra and Wagha Border, Amritsar via New Delhi and Guwahati, along with her family (subject to fulfilling criteria as dependent family members), w.e.f. 24.11.2023 to 01.12.2023, by the shortest possible route, as per existing Rules.

Smti. Priyanka Saikia may be informed accordingly.

Thanking you,

Yours faithfully,



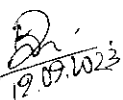
REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9673-9677 /A.
Copy to:-

Dated 21st September, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Priyanka Saikia, Judicial Magistrate First Class, Hailakandi with reference to her letter dated 29.08.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


19.09.2023